GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:301 ANSWERED ON:03.07.2009 CHILD RIGHTS LEGAL CELL Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal to set up Child Rights Legal Cell in all the Sates in the country;
- (b) if so, the details thereof State-wise; and
- (c) the steps taken by the Government for the rehabilitation of rescued children?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) No., Madam.
- (b) Does not arise.
- (c) Ministry of Women and Child Development is implementing following Schemes for welfare and rehabilitation of the children who are in need of care and protection, which includes rescued children, and children in conflict with law in the country:
- (i) A Programme for Juvenile Justice:
- (ii) An Integrated Programme for Street Children:
- (iii) Scheme for Welfare of Working Children in Need of Care and Protection:
- (iv) Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption.

The Ministry has also introduced a new centrally sponsored scheme namely `Integrated Child Protection Scheme` for implementation from current financial year for the welfare and rehabilitation of such children in the country.